

merits and appropriate action, wherever required, is taken.

Islander Aircraft

2621. SHRI BHAGATRAM MAN-HAR. Will the Minister of DEFENCE be pleased to state:

(a) whether the Islander Aircraft has been selected for coastal patrol duties with the Navy and coast guara;

(b) whether it is also a fact that the agent for Islander Aircraft in India is a retired senior officer of the Navy;

(c) whether Government have given, any consideration to the well-established opinion that the Islander Aircraft is highly unsuitable for sea patrol; and

(d) if so, whether the professional opinion of the Air Force and Hindustan Aeronautics have been taken in the selection of the Islander?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) to (d) Proposals for the acquisition of aircraft for the Coast Guard Organisation are under consideration of the Government. The Government will take all aspects into consideration before coming to a final decision.

M/s. Ferozara International Private Limited are consultants in India for M/s Pilatus Britten Normal Limited, who are the manufacturers of the Islander aircraft. The Managing Director of M/s. Ferozara International Private Limited is a retired Naval Officer.

भारत इलेक्ट्रॉनिक्स लिमिटेड, बंगलूर

2622. श्री नगेश्वर प्रसाद शाही :
क्या सभा में यह बताने की कृपा करेंगे कि :

(क) क्या भारत के महालेखा परीक्षक की रिपोर्ट के अनुसार भारत इलेक्ट्रॉनिक्स लिमिटेड, बंगलूर को,

पिछले वर्ष के दौरान 17.69 लाख का घाटा इसके अधिकारियों की लापरवाही के कारण हुआ ; और

(ख) यदि हाँ, तो सम्बन्धित अधिकारियों के विरुद्ध क्या कार्यवाही की गई है ?

Loss is Bharat Electronics Ltd. Bangalore

2622. SHRI NAGESHWAR PRASAD SHAHI: Will the Minister of DEFENCE be pleased to state:

(a) whether Bharat Electronics Ltd. Bangalore incurred a loss of 17.69 lakhs during the last year, due to the negligence of its officers as has been mentioned in the Report of the Auditor-General of India; and

(b) if so, what action has been taken against the concerned officers?]

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t[THE MINISTER OF STATE IN S
THE MINISTRY OF DEFENCE
(SHRI SHIVRAJ V. PATIL): (a) No, Sir.

(b) Does not arise.]

Appointment of foreigners in foreign companies

2623. SHRI ERA SEZHIYAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that some foreign companies have been employing non-Indian non-technical persons as their Chief Executives when Indians of far superior experience are available;

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